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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 03.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	B.G Petrochemicals Pvt. Ltd.	Karan Malhotra	Rahul Malhotra
	(Ins) No. 675 of	Vs.		Shruti Gupta
	2023	Kaiser Industries Ltd.		
	Part Heard			
2.	Comp. App (AT)	IFCI Ltd.	Amish Tandon	Rohan Chawla-R1
	(Ins) No. 740 of	Vs.		Ishaan George
	2023 & I.A. No.	Raju Palanilkunnathil Kesavan & Anr.		Mukund P. Unny-R2
	2500 of 2023 &	*****		Abhishek Anand
	3307, 8228 of	With		Gaurav Mitra
	2024			Ishan Roy
				Chowdhury
	Part Heard			
3.	Comp. App (AT)	IFCI Ltd.	Rahul Kumar	Rohan Chawla-R1
	(Ins) No. 741 of	Vs.		Ishaan George
	2023 & I.A. No.	Raju Palanilkunnathil Kesavan		Mukund P. Unny-R2
	2504 of 2023			Abhishek Anand
				Gaurav Mitra
	Part Heard			Ishan Roy
				Chowdhury
4.	Comp. App. (AT)	Edelweiss Asset Reconstruction	Kaushik Mishra	Dhananjaya Sud
	(Ins) No. 499 of	Company Ltd.		Lokesh Malik
	2024 & I.A. No.	Vs.		Akhand Pratap Singh
	2102 of 2024	Sanjay Gupta & Ors.		Gauri Rasgotra
				Manish Kharbanda
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar